GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

STARRED QUESTION NO:206
ANSWERED ON:28.03.2012
HIGHER/TECHNICAL INSTITUTIONS FOR MINORITIES
Ajmal Shri Badruddin;Thakor Shri Jagdish

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the higher and/or technical institutes/universities set up for the minorities in the country;
- (b) whether the Government has approved or proposes to approve any higher or technical institution/university for minorities in the country including Assam and Gujarat;
- (c) if so, the details including the locations thereof, State-wise; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. 206 FOR 28.03.2012 ASKED BY SHRI BADRUDDIN AJMAL AND SHRI JAGDISH THAKOR, HON'BLE MPs REGARDING HIGHER/ TECHNICAL INSTITUTIONS FOR MINORITIES.

(a) to (d): Among the Central Universities, Aligarh Muslim University (AMU), defined in its Act as the "Educational Institution of their choice established by the Muslims of India" and Jamia Millia Islamia University granted minority status by the National Commission for Minority Educational Institutions (NCMEI) are minority institutions. Two campuses of Aligarh Muslim University have been established at Mallapuram (Kerala) and Murshidabad (West Bengal).

The Government has also sanctioned institutions of higher/technical education in Minority Concentration Districts. Under the scheme of establishment of 374 Model Degree Colleges in districts having Gross Enrolment Ratio of Higher Education below national average, 14 Model Degree Colleges have been approved in Minority Concentration Districts viz. East Kameng in Arunachal Pradesh; Cachar, Hailakandi, Karimganj, Morigaon, Darrang, Nagaon, Bongaigaon, Dhubri and Goalpara in Assam; Bijnor in Uttar Pradesh; Wayanad in Kerala and Buldana & Hingoli in Maharashtra.

Under the Scheme of Sub-Mission on Polytechnics, 48 new Polytechnics have been approved in Minority Concentration Districts and an amount of Rs.254.66 crores has been released so far. State wise detail is at Annexure.

In addition to above, Article 30(1) of the Constitution guarantees the rights of religious or linguistic minorities, to establish and administer Educational Institutions of their choice. The National Commission for Minority Educational Institutions is also empowered under section 11(f) of NCMEIAct, 2004 (2 of 2005), to decide all questions relating to minority status of an educational institution and declare its status as such. As on 20.03.2012, the NCMEI has granted minority status certificates to 5830 educational institutions. Besides the minority status to an educational institution can also be conferred by the concerned State Governments.